

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 119  
IA No. 633/JPR/2022  
IA No. 30/JPR/2023  
IA No. 285/JPR/2023  
CP No. (IB)- 20/10/JPR/2022  
Under Section 10 of IBC, 2016

**In the matter of:**

**M/s Balaji Lifestyle Technologies Pvt. Ltd.**

**.... Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Liquidator : Amol Vyas, Adv.  
Jai Prakash Rawat, Liquidator

**ORDER**

**IA No. 633/JPR/2022:**

Heard Mr. Amol Vyas, Adv. appearing on behalf of Liquidator and Mr. Jai Prakash Rawat, Liquidator present in person. Earlier, Mr. Parag Baxi (Suspended Director) sought time to file reply. However, there is no representation on behalf of the Respondent. List the IA for appropriate order on 16.06.2023.

**IA No. 30/JPR/2023:**

Heard Mr. Amol Vyas, Adv. appearing on behalf of Liquidator and Mr. Jai Prakash Rawat, Liquidator present in person. Earlier, Mr. Parag Baxi (Suspended Director) sought time to file reply. However, there is no representation on behalf of the Respondent. List the IA for appropriate order on 16.06.2023.

Sd-

Sd-

**IA No. 285/JPR/2023:**

List on 16.06.2023.

**CP No. (IB)- 20/10/JPR/2022:**

List the matter along with all pending IAs on 16.06.2023.

Sd-

(Manoj Kumar Dubey)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

May 23, 2023